

**PROCEEDINGS OF THE DISTRICT JUDGE, KALPETTA, WAYANAD**

**Present:Present: A.Haris., District Judge, Kalpetta**

Sub:- Establishment – Civil Judicial District, Kalpetta – Filling up the vacancy of Junior Superintendent existing in this Civil Judicial Wing of Kalpetta Judicial District consequent on promotion of Smt.K.M.Roy., PEN : 623988, Junior Superintendent (HG), Sub Court, Sulthanbathery and Smt.Bindu.V., PEN : 623987, Junior Superintendent (HG), Munsiff-Magistrate's Court, Sulthanbathery as Senior Superintendent, District Courts/ Additional District Courts and Seristadar, Sub Courts - Orders issued.

Read:- 1. Order No. B1(B)-455/2021 dated 02.09.2021 of Honourable High Court of Kerala.  
2. Official Memorandum No. C3-22549/2018/Vol.II dated 12.04.2019 of Honourable High Court of Kerala.  
3. Official Memorandum No. C3-56126/2015 dated 30.06.2015 of Honourable High Court of Kerala.

**ORDER NO.A1-4301/2021**

**DATED: 02.09.2021**

On filling up the vacancy of Junior Superintendent existing in the Civil Judicial Wing of Kalpetta Judicial District consequent on promotion of Smt.K.M.Roy., PEN : 623988, Junior Superintendent (HG), Sub Court, Sulthanbathery and Smt.Bindu.V., PEN : 623987, Junior Superintendent (HG), Munsiff-Magistrate's Court, Sulthanbathery as Senior Superintendent, District Courts/Additional District Courts and Seristadar, Sub Courts, the following orders of promotion, transfer and postings are hereby issued.

1. Sri.Sunny Joseph., PEN : 623163, Junior Superintendent, District Court, Kalpetta is granted Ratio Higher Grade in the Category of Junior Superintendent.

2. Sri.Robert.M.J., PEN : 624076, Junior Superintendent, Munsiff-Magistrate's Court, Mananthavady is granted Ratio Higher Grade in the Category of Junior Superintendent.
3. Sri.Divakaran.S, PEN : 623140, Junior Superintendent, Special Court for the trial of offences under SC/ST (PoA) Act cases, Mananthavady is transferred and posted as such in the Munsiff-Magistrate's Court, Sulthanbathery in the existing vacancy.
4. Sri.Jain.K.J., PEN : 623982, Bench Clerk Gr.I, Motor Accidents Claims Tribunal, Kalpetta is promoted to the category of Junior Superintendent and posted as such in the Sub Court, Sulthanbathery existing vacancy.
5. Sri.Dinesan.T.B., PEN : 624075, Bench Clerk Gr.I, Special Court for the trial of offences under SC/ST (PoA) Act cases, Mananthavady is promoted to the post of Junior Superintendent and posted as such in the same court vice Sl.No.3.

The joining time of Sl Nos. 3 and 4 is restricted to 3 days. The officers concerned are requested to relieve the incumbents forthwith.



DISTRICT JUDGE  
A handwritten signature in blue ink, appearing to be "a" followed by a stylized flourish.

To

1. The Registrar (District Judiciary),  
Honourable High Court of Kerala,  
Ernakulam, Kochi - 682 031 (with C/L).
2. The Motor Accidents Claims Tribunal, Kalpetta.
3. The Special Judge, Special Court for SC/ST (PoA) Act cases,  
Mananthavady.
4. The Sub Judge, Sulthanbathery.
5. The Munsiff-Magistrate, Sulthanbathery.

6. The Munsiff-Magistrate, Mananthavady.
7. The persons concerned.
8. Sections B2/B3, District Court, Kalpetta.
9. The proceedings file.
10. The file.

Copy to:-

The Secretary, KCJSO, Wayanad.